

[श्री मुहम्मद इस्माइल]

भाषको कहना चाहता हूँ कि बँसा खान्दोलन फिर होगा जो 8.33 परसेन्ट के बोनस के विषे हुआ था।

श्री हुकूम बन्ध कछबाय : उससे भी तेज होगा।

श्री मोहम्मद इस्माइल : और इतना तेज होगा कि फिर भाषको कहना पड़ेगा कि इसमें भी सी० आई० ए० के लोग घुस गये हैं।

MR. DEPUTY-SPEAKER: The hon. Member may continue on the next day.

MR. DEPUTY-SPEAKER: We take up Private Members' Bills now.

15.00 hrs.

PREVENTION OF FOOD ADULTERATION (AMENDMENT) BILL*

(Amendment of sections 2, 3 etc.)

SHRI P. VENKATASUBBAIAH (Nandyal): I beg to move for leave to introduce a Bill further to amend the Prevention of Food Adulteration Act, 1954.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Prevention of Food Adulteration Act, 1954".

The motion was adopted.

SHRI P. VENKATASUBBAIAH: I introduce the Bill.

CHILD MARRIAGE RESTRAINT (AMENDMENT) BILL*

(Amendment of sections 2, 3 etc.)

श्री लक्ष्मी नारायण पांडेय (मद्रास): उपाध्यक्ष

महोदय, मैं प्रस्ताव करता हूँ कि बाल विवाह अधिनियम, 1929 का और संशोधन करने वाले विधेयक को पुरःस्थापित करने की अनुमति दी जाये।

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Child Marriage Restraint Act, 1929".

The motion was adopted.

डा० लक्ष्मी नारायण पांडेय : मैं विधेयक पुरःस्थापित करता हूँ

COIR INDUSTRY (AMENDMENT) BILL*

(Amendment of sections 4, 8 etc.)

SHRI C. K. CHANDRAPPA (Tellicherry): I beg to move for leave to introduce a Bill further to amend the Coir Industry Act, 1953.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Coir Industry Act, 1953".

The motion was adopted.

SHRI C. K. CHANDAPPAN: I introduce the Bill.

CONSTITUTION (AMENDMENT) BILL*

(Omission of article 290A)

SHRI R. P. ULAGANAMBI (Vellore): I beg to move for leave to introduce a Bill further to amend the Constitution of India.